1	2	3	4	5	6	7
21.	Punjab	17.02	51.60	79.94	366.95	269.02
22.	Rajasthan	450.16	608.27	1228.89	1455.44	1695.54
23.	Sikkim	19.17	30.36	43.86	88.81	103.99
24.	Tamil Nadu	79.66	52.22	68.09	108.65	127.87
25.	Tripura	19,82	18.09	40.82	155.60	315.77
26.	Uttar Pradesh	447.02	367.68	709.93	1201.04	2000.07
27.	Uttaranchal	30.16	28.55	67.00	99.73	152.79
28.	West Bengal	237.51	295.95	470.06	439.47	583.18
	TOTAL	3077.45	4100.39	7304.27	10618.69	15161.98

Land Acquisition Bill

†1346. SHRI PRABHAT JHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is considering to re-introduce the Land Acquisition Bill;
- (b) if so, the details thereof;
- (c) the manner in which the new Land Acquisition Bill will be modified and would be different from the old Bill;
- (d) whether all the issue have been taken care in the new Bill on which the Agricultural Organizations were registering its protest against the old Bill; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) Yes, Sir. Introducing the L.A. (Amendment) Bill, 2009 in the Parliament is under consideration.

(b) to (e) The details of the Bill would become known once it is introduced in the Parliament.

Potable water supply

- $\dagger 1347.$ DR. PRABHA THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether there is a possibility of having different types of diseases by drinking contaminated and fluoride water;
 - (b) if so, the details thereof;

[†]Original notice of the question was received in Hindi.